

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 25.05.2020

NOTIFICATION

In partial modification of the Circular dated 13.04.2020 and in continuation of Notification dated 18.05.2020, the Competent Authority of the Tribunal is pleased to order that henceforth the original paper book or IA's complete in all respects including the requisite documents, affidavit(s) and duly signed Vakalatnama/ power of Attorney etc. shall be filed at the filing counter of the Tribunal after seeking time slot from the Tribunal's filing staff. In addition all the documents shall also be sent thorough email as notified earlier through various Circulars /Notifications. Only after filing of all such documents at filing counter along with the soft copies sent through email, the matters (urgent/substantially part-heard) will be listed for hearing through video conferencing.

This notification issues with the approval of the Competent Authority of Tribunal.

Sd/-
Dr. Ashu Sanjeev Tinjan
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website.